



\$~36 to 80

* IN THE HIGH COURT OF DELHI AT NEW DELHI

36+ W.P.(C) 519/2021

ASHOK ALEXANDERPetitioner

Through: Mr. Ajay Vohra, Sr. Advocate

with Mr. Rohit Jain, Mr. Aniket

D. Agrawal, Advocates.

versus

DY DIRECTOR OF INCOME TAX (INV.) UNIT 2(1) NEW

DELHIRespondent

Through:

37+ W.P.(C) 1503/2021

SURENDRA KUMAR JAINPetitioner

Through: Mr. Ajay Vohra, Sr. Advocate

with Mr. Rohit Jain, Mr. Aniket

D. Agrawal, Advocates.

versus

ADDL. COMMISSIONER OF INCOME TAX, CENTRAL

RANGE-5, NEW DELHIRespondent

Through: Mr. Tushar Mehta, SG with Mr.

Zoheb Hossain, Spl. Cousnel, Mr. Indruj Singh Rai, SSC, Mr. Sanjeev Menon, JSC and Mr.

Rahul Singh, JSC.

38+ W.P.(C) 1692/2021

POONAM JAINPetitioner

Through: Mr. Ajay Vohra, Sr. Advocate

with Mr. Rohit Jain, Mr. Aniket

D. Agrawal, Advocates.





ADDL. COMMISSIONER OF INCOME TAX CENTRAL RANGE 5 NEW DELHIRespondent

Through: Mr. Tushar Mehta, SG with Mr.

Zoheb Hossain, Spl. Cousnel, Mr. Indruj Singh Rai, SSC, Mr. Sanjeev Menon, JSC and Mr.

Rahul Singh, JSC.

39+ W.P.(C) 1693/2021

GEETIKA JAINPetitioner

Through: Mr. Ajay Vohra, Sr. Advocate

with Mr. Rohit Jain, Mr. Aniket

D. Agrawal, Advocates.

versus

ADDL. COMMISSIONER OF INCOME TAX, CENTRAL RANGE-5, NEW DELHIRespondent

Through: Mr. Tushar Mehta, SG with Mr.

Zoheb Hossain, Spl. Cousnel, Mr. Indruj Singh Rai, SSC, Mr. Sanjeev Menon, JSC and Mr.

Rahul Singh, JSC.

40+ W.P.(C) 5012/2021

MANAVINDER SINGHPetitioner

Through:

versus

DY DIRECTOR OF INCOME TAX (INV) UNIT 3(4) NEW DELHIRespondent

Through: Mr. Tushar Mehta, SG with Mr.

Zoheb Hossain, Spl. Cousnel, Mr. Indruj Singh Rai, SSC, Mr. Sanjeev Menon, JSC and Mr.

Rahul Singh, JSC.





41+ W.P.(C) 5561/2021

ROBERT VADRAPetitioner

Through: Ms. Suman Jyoti Khaitan, Mr.

Prateek Chadha, Mr. Vikas

Kumar, Advocates.

versus

UNION OF INDIA & ORS.Respondents

Through: Mr. Ripudaman Bhardwaj,

CGSC with Mr. Kushagra Kumar and Mr. Abhinav Bhardwai, Advocates.

Mr. Tushar Mehta, SG with Mr. Zoheb Hossain, Spl. Cousnel, Mr. Indruj Singh Rai, SSC, Mr. Sanjeev Menon, JSC and Mr.

Rahul Singh, JSC.

42+ W.P.(C) 5007/2021

ANIL KUMAR MITTALPetitioner

Through: Mr. Anirudh Bakhru, Mr.

Ayush Puri, Ms. Archita Mahlawat, Advocates.

versus

ADDL.COMMISSIONER OF INCOME TAXRespondent

Through: Mr. Puneet Rai, SSC with Mr.

Ashvini Kumar and Mr. Rishabh Nangia, SC

Mr. Debesh Panda, Mr. Vikram

Aditya Singh, Advocates.

43+ W.P.(C) 5170/2021

ANOOP KUMAR GUPTAPetitioner

Through: Mr. Anirudh Bakhru, Mr.

Ayush Puri, Ms. Archita





Mahlawat, Advocates.

versus

ADDL.COMMISSIONER OF INCOME TAXRespondent Through:

44+ W.P.(C) 5181/2021

ARUN KUMAR GUPTA

.....Petitioner

Mr. Anirudh Bakhru, Mr. Through:

> Ayush Puri, Ms. Archita Mahlawat, Advocates.

versus

ADDL.COMMISSIONER OF INCOME TAXRespondent Through:

45+ W.P.(C) 5294/2021

DEEPAK TALWAR

.....Petitioner

Mr Vaibhav Suri, Ms. Ariana Through:

Ahluwalia, Advs.

versus

UNION OF INDIA & ORS.

.....Respondents

Mr. Rohan Jaitley, CGSC with Through:

Mr. Dev Pratap Shahi,

Advocate.

Mr. Ripudaman Bhardwaj, CGSC with Mr. Kushagra Kumar and Mr. Abhinav

Bhardwaj, Advocates.

Mr. Tushar Mehta, SG with Mr. Zoheb Hossain, Spl. Cousnel, Mr. Indruj Singh Rai, SSC, Mr. Sanjeev Menon, JSC and Mr.

Rahul Singh, JSC.





46+ W.P.(C) 5559/2021

HARVANSH CHAWLAPetitioner

Through: Mr. Ruchehs Sinha & Mr.

Aakash Saini, Advs.

versus

MINISTRY OF FINANCE & ORS.Respondents

Through: Mr. Ripudaman Bhardwaj,

CGSC with Mr. Kushagra Kumar and Mr. Abhinav Bhardwaj, Advocates.

Mr. Sunil Agarwal, SSC with Mr. Shivansh B. Pandya, Mr. Viplav Acharya and Ms. Priya Sarkar, JSC along with Mr. Utkarsh Tiwari, Advocates.

47+ W.P.(C) 4225/2022

MADHULIKA TIWARIPetitioner

Through:

versus

JOINT COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, RANGE 5 DELHI AND ANR.Respondents

Through: Mr. Vipul Agrawal, SSC with

Ms. Sakshi Sehrawat, Mr.

Akshat Singh, JSC

48+ W.P.(C) 6092/2021

KRISHAN LAL MADHOKPetitioner

Through: Mr. P.D. Gupta, Sr. Advocate

with Mr. Atul Gupta, Advocate.

versus

UNION OF INDIA & ORS.Respondents

Through: Mr. Debesh Panda, Mr. Vikram





Aditya Singh, Advocates.

49+ W.P.(C) 217/2022

MR MOHIT JAINPetitioner

Through: Mr. Sachit Jolly, Sr. Advocate

with Mrs. Manjha Anand and Mr. Aditya Rathore, Advocates.

versus

DY DIRECTOR OF INCOME TAX INV & ORS.

....Respondents

Through: Mr. Ripudaman Bhardwaj,

CGSC with Mr. Kushagra Kumar and Mr. Abhinav Bhardwaj, Advocates.

50+ W.P.(C) 3816/2023

R.D. PURIPetitioner

Through: Mr. Sachit Jolly, Sr. Advocate

with Mrs. Manjha Anand and Mr. Aditya Rathore, Advocates.

versus

DEPUTY DIRECTOR OF INCOME TAX (INV) UNIT 3(2), & ANR.Respondents

Through: Ms. Arunima Dwivedi, CGSC

with Ms. Pinky Pawar, GP and

Mr. Sainyam Bhardwaj,

Advocates.

Mr. Debesh Panda, Mr. Vikram

Aditya Singh, Advocates.

51+ W.P.(C) 3746/2022

MON MOHAN KOHLI THROUGH RISHAB KOHLI LEGAL REPRESENTATIVE FOR FINANCIAL AND TAX MATTERS APPOINTED BY THIS HONORABLE COURT

.....Petitioner

Through: Ms. Kavita Jha, Sr. Advocate

with Mr. Vaibhav Kulkarni and





Mr. Himanshu Aggarwal, Advocates.

versus

ADDL. COMMISSIONER OF INCOME TAXRespondents

Through: Mr. Puneet Rai, SSC with Mr.

Ashvini Kumar and Mr. Rishabh Nangia, SC

52+ W.P.(C) 3892/2022

DEEPAK NARGISPetitioner

Through: Mr. Ajay Bhargava, Ms.

Phalguni Nigam and Mr. Aman,

Advocates.

versus

UNION OF INDIA & ORS.Respondents

Through: Mr. Ripudaman Bhardwaj,

CGSC with Mr. Kushagra Kumar and Mr. Abhinav Bhardwaj, Advocates.

Mr. Puneet Rai. SSC with Mr.

Ashvini Kumar and Mr. Rishabh Nangia, SC

53+ W.P.(C) 4291/2022

RAJENDRA PRASAD NARGISPetitioner

Through: Mr. Ajay Bhargava, Ms.

Phalguni Nigam and Mr. Aman,

Advocates.

versus

UNION OF INDIA & ORS.Respondents

Through: Mr. Ripudaman Bhardwaj,

CGSC with Mr. Kushagra Kumar and Mr. Abhinav Bhardwaj, Advocates.

Mr. Puneet Rai, SSC with Mr.





Ashvini Kumar and Mr. Rishabh Nangia, SC

54+ W.P.(C) 4292/2022

SUDHA NARGIS

.....Petitioner

Through: Mr. Ajay Bhargava, Ms.

Phalguni Nigam and Mr. Aman,

Advocates.

versus

UNION OF INDIA & ORS.

....Respondents

Through: Mr. Ripudaman Bhardwaj,

CGSC with Mr. Kushagra Kumar and Mr. Abhinav Bhardwaj, Advocates.

Mr. Puneet Rai, SSC with Mr.

Ashvini Kumar and Mr. Rishabh Nangia, SC

55+ W.P.(C) 5206/2022 & CM APPL. 18197/2022

RAVI BHARADWAJ

.....Petitioner

Through: Mr. Gaurav Jain, Mr. Shubham

Gupta and Ms. Shalini,

Advocates.

versus

ADDL. COMMISSIONER OF INCOME TAXRespondent

Through: Mr. Puneet Rai, SSC with Mr.

Ashvini Kumar and Mr. Rishabh Nangia, SC

56+ W.P.(C) 6261/2022

KRISHNA KUMAR MOWDGAL

.....Petitioner

Through: Mr. Gaurav Jain, Mr. Shubham

Gupta and Ms. Shalini,

Advocates.

versus





ADDL COMMISSIONER OF INCOME TAX CENTRAL RANGE 2 NEW DELHIRespondent

Through: Mr. Puneet Rai, SSC with Mr.

Ashvini Kumar and Mr. Rishabh Nangia, SC

57+ W.P.(C) 6562/2022

DHARAM VIR CHUGHPetitioner

Through: Mr. Gaurav Jain, Mr. Shubham

Gupta and Ms. Shalini,

Advocates.

versus

ASSISTANT DIRECTOR OF INCOME

TAX,INVESTIGATION, UNIT 4(1),Respondent

Through: Mr. Tushar Mehta, SG with Mr.

Zoheb Hossain, Spl. Cousnel, Mr. Indruj Singh Rai, SSC, Mr. Sanjeev Menon, JSC and Mr.

Rahul Singh, JSC.

58+ W.P.(C) 4252/2022

ROHIT TIWARIPetitioner

Through:

versus

JOINT COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, RANGE-5 & ANR.Respondents

Through: Mr. Ruchir Bhatia, SSC with

Mr. Anant Mann, JSC with Mr.

Abhishek Anand, Advocates.

59+ W.P.(C) 443/2024 and CM APPL. 2031/2024

RAVI BHARDWAJPetitioner

Through: Mr. Gaurav Jain, Mr. Shubham

Gupta and Ms. Shalini,

Advocates.





COMMISSIONER OF INCOME TAX CENTRAL RANGE 2
NEW DELHIRespondent

Through: Mr. Puneet Rai, SSC with Mr.

Ashvini Kumar and Mr. Rishabh Nangia, SC

60+ W.P.(C) 8927/2022

ASHOK KUMAR SINGHPetitioner

Through: Mr. Gautam Jain and Mr.

Manish Yadav, Advs.

versus

UNION OF INDIA AND ANRRespondents

Through: Mr. Arnav Kumar, CGSC with

Gitanjali Vohra, Advocate.

61+ W.P.(C) 13974/2022

SAGRI SINGHPetitioner

Through:

versus

DY DIRECTOR OF INCOME TAX (INV)Respondent

Through: Mr. Tushar Mehta, SG with Mr.

Zoheb Hossain, Spl. Cousnel, Mr. Indruj Singh Rai, SSC, Mr. Sanjeev Menon, JSC and Mr.

Rahul Singh, JSC.

62+ W.P.(C) 14020/2022

GURPREETESH SINGH MAINI AND ORS.Petitioners

Through: Mr. Tushar Agarwal, Ms. Tripti

Roy and Mr. Arun Kumar,

Advocates.

versus





UNION OF INDIA AND ORSRespondents

Through: Ms. Pratima N. Lakra, CGSC

with Mr. Chandan Prajapati,

Advocate.

63+ W.P.(C) 247/2023

DHARAM VIR CHUGHPetitioner

Through: Mr. Gaurav Jain, Mr. Shubham

Gupta and Ms. Shalini,

Advocates.

versus

PRINCIPAL DIRECTOR OF INCOME TAX,

INVESTIGATION-2, NEW DELHIRespondent

Through: Mr. Tushar Mehta, SG with Mr.

Zoheb Hossain, Spl. Cousnel, Mr. Indruj Singh Rai, SSC, Mr. Sanjeev Menon, JSC and Mr.

Rahul Singh, JSC.

64+ W.P.(C) 3732/2023

DHRUV LAMBAPetitioner

Through: Mr. Ajay Vohra, Sr. Advocate

with Mr. Rohit Jain, Mr. Aniket

D. Agrawal, Advocates.

versus

DY DIRECTOR OF INCOME TAX (INV) & ANR.

....Respondents

Through:

65+ W.P.(C) 3801/2023 and CM APPL. 65399/2024

BHUPINDER SINGH

.....Petitioner

Through:





DEPUTY DIRECTOR OF INCOME TAX INVESTIGATION DDIT ADIT (INV) 3(1) NEW DELHI & ORS.....Respondent

Through: Mr. Shlok Chandra, SSC, Ms.

Madhavi Shukla, JSC, Ms. Nancy Jain, JSC and Mr. Ujjwal Jain, Mr. Praveen Kumar Jain, Advocates.

66+ W.P.(C) 3802/2023

MUKUND CHOUDHARYPetitioner

Through:

versus

DEPUTY DIRECTOR OF INCOME TAX INVESTIGATION DD ADIT (INV) 2(1) FAIU DELHI & ORS.Respondents

Through: Mr. Tushar Mehta, SG with Mr.

Zoheb Hossain, Spl. Cousnel, Mr. Indruj Singh Rai, SSC, Mr. Sanjeev Menon, JSC and Mr.

Rahul Singh, JSC.

67+ W.P.(C) 3805/2023

KAPIL CHOUDHARYPetitioner

Through:

versus

DEPUTY DIRECTOR OF INCOME TAX INVESTIGATION DD ADIT (INV) 2(1) FAIU DELHI & ORS & ORS.

....Respondents

Through: Mr. Tushar Mehta, SG with Mr.

Zoheb Hossain, Spl. Cousnel, Mr. Indruj Singh Rai, SSC, Mr. Sanjeev Menon, JSC and Mr.

Rahul Singh, JSC.





68+ W.P.(CRL) 1877/2019 and CRL.M.A. 30829/2019, CRL.M.A. 12695/2020, CRL.M.A. 4955/2021, CRL.M.A. 19745/2021 RITU KHAITANPetitioner

Through: Mr. Aditya Ghadge, Advocate.

versus

UNION OF INDIA & ORS.Respondents

Through: Mr. Tushar Mehta, SG with Mr.

Zoheb Hossain, Spl. Cousnel, Mr. Indruj Singh Rai, SSC, Mr. Sanjeev Menon, JSC and Mr.

Rahul Singh, JSC.

Ms. Arunima Dwivedi, CGSC with Ms. Pinky Pawar, GP and

Mr. Sainyam Bhardwaj,

Advocates.

69+ W.P.(CRL) 618/2019 and CRL.M.A. 12696/2020, CRL.M.A. 4991/2021, CRL.M.A. 8400/2021, CRL.M.A. 12572/2021 GAUTAM KHAITANPetitioner

Through: Mr. Aditya Ghadge, Advocate.

versus

UNION OF INDIA & ORSRespondents

Through: Mr. Tushar Mehta, SG with Mr.

Zoheb Hossain, Spl. Cousnel, Mr. Indruj Singh Rai, SSC, Mr. Sanjeev Menon, JSC and Mr.

Rahul Singh, JSC.

Ms. Arunima Dwivedi, CGSC with Ms. Pinky Pawar, GP and

Mr. Sainyam Bhardwaj,

Advocates.

70+ W.P.(C) 4115/2023

VINEY KRISHAN CHAUDHRIPetitioner

Through: Mr. Manu Sharma, Mr. Arjun





Kakkar, Advocates.

versus

UNION OF INDIA & ORS.Respondent

Through: Mr. Himanshu Pathak, SPC

with Mr. Amit Singh,

Advocate.

Mr. Shlok Chandra, SSC, Ms. Madhavi Shukla, JSC, Ms. Nancy Jain, JSC and Mr. Ujjwal Jain, Mr. Praveen Kumar Jain, Advocates.

71+ W.P.(C) 5312/2023 and CM APPL. 20711/2023

RAJESH KUMAR GUPTAPetitioner

Through:

versus

JOINT COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, CENTRAL RANGE 4 & ANR.Respondents

Through: Mr. Debesh Panda, Mr. Vikram

Aditya Singh, Advocates.

72+ W.P.(C) 5396/2023

VAIDYANATHAN VENKATESWARAN SIVAKUMAR

.....Petitioner

Through: Mr. Ajay Vohra, Sr. Advocate

with Mr. Rohit Jain, Mr. Aniket

D. Agrawal, Advocates.

versus

ASSISTANT DIRECTOR OF INCOME TAX (INV)

....Respondent

Through:

73+ W.P.(C) 8154/2023

SANJAY BHASKAR

.....Petitioner





Through: Mr. Giriraj Subramanium, Mr.

Prayuj Sharma and Mr. Jaisal

Baath, Advocates.

versus

UNION OF INDIA THROUGH ITS SECRETARY & ORS.

....Respondents

Through: Ms. Pratima N. Lakra, CGSC

Mr. Chandan Prajapati and Mr. Shailendra Kumar Mishra,

Advocates.

Mr. Abhishek Maratha, Jr. S.C. Mr. Apoorv Agarwal, Adv. Ms.

Nupur Sharma, Adv. Mr. Gaurav Singh, Adv. Mr.

Bhanukaran Singh Jodha, Adv.

Ms. Muskaan Goel, Mr. Himanshu Gaur, Advs.

74+ W.P.(C) 9641/2023 and CM APPL. 36956/2023

ANIKET BAKSHI

....Petitioner

Through: Mr. Giriraj Subramanium, Mr.

Prayuj Sharma and Mr. Jaisal

Baath, Advocates.

versus

UNION OF INDIA & ORS.

....Respondents

Through:

Ms. Arti Bansal, SPC with Ms.

Shruti Goel, Advocate.

Mr. Tushar Mehta, SG with Mr. Zoheb Hossain, Spl. Cousnel, Mr. Indruj Singh Rai, SSC, Mr. Sanjeev Menon, JSC and Mr.

Rahul Singh, JSC.

75+ W.P.(C) 9962/2023 and CM APPL. 38378/2023

TARUN BAKSHI

....Petitioner





Through: Mr. Giriraj Subramanium, Mr.

Prayuj Sharma and Mr. Jaisal

Baath, Advocates.

versus

UNION OF INDIA THROUGH THE MINISTRY OF HOME AFFAIRS & ORS.Respondents

Through: Ms. Pratima N. Lakra, CGSC

with Mr. Chandan Prajapati,

Advocate.

Mr. Tushar Mehta, SG with Mr. Zoheb Hossain, Spl. Cousnel, Mr. Indruj Singh Rai, SSC, Mr. Sanjeev Menon, JSC and Mr.

Rahul Singh, JSC.

76+ W.P.(C) 14827/2023 and CM APPL. 58994/2023, CM APPL. 58996/2023

MR. DEEPAK TALWAR

....Petitioner

Through: Mr. Vaibhav Suri, Ms.

Ariana Ahluwalia, Advs.

versus

UNION OF INDIA AND ORS

....Respondents

Through: Mr. Tushar Mehta, SG with Mr.

Zoheb Hossain, Spl. Cousnel, Mr. Indruj Singh Rai, SSC, Mr. Sanjeev Menon, JSC and Mr.

Rahul Singh, JSC.

77+ W.P.(C) 16549/2023 and CM APPL. 66687/2023

VIJAY PAL SACHDEV

.....Petitioner

Through: Mr. Sachit Jolly, Sr. Advocate

with Mrs. Manjha Anand and Mr. Aditya Rathore, Advocates.





DEPUTY DIRECTOR OF INCOME TAX (INV.) UNIT 3(1) NEW DELHI & ANR.Respondents

Through: Mr. Vipul Agrawal, SSC with

Ms. Sakshi Sehrawat, Mr.

Akshat Singh, JSC

78+ W.P.(C) 16568/2023 and CM APPL. 66779/2023

RAJESH KUMAR GUPTA

.....Petitioner

Through:

versus

DEPUTY DIRECTOR OF INCOME TAX - INVESTIGATION & ORS.Respondents

Through: Mr. Shlok Chandra, SSC, Ms.

Madhavi Shukla, JSC, Ms. Nancy Jain, JSC and Mr. Ujjwal Jain, Mr. Praveen Kumar Jain, Advocates.

79+ W.P.(C) 1853/2024 and CM APPL. 7731/2024, CM APPL.

42383/2024

KUMUD CHOWDHARYPetitioner

Through: Mr. Ajay Vohra, Sr. Advocate

with Mr. Rohit Jain, Mr. Aniket

D. Agrawal, Advocates.

versus

THE ASSISTANT DIRECTOR OF INCOME TAX (INV)-3(1)

NEW DELHIRespondent

Through: Mr. Vipul Agrawal, SSC with

Ms. Sakshi Sehrawat, Mr.

Akshat Singh, JSC

80+ W.P.(C) 4558/2024 and CM APPL. 18698/2024, CM APPL.





28191/2024 SUVIGYA JAIN SINGHI

.....Petitioner

Through:

Mr. Jagjit Singh Sahni and Mr.

Amanpreet Singh, Advocates.

versus

ADDL DIRECTOR OF INCOME TAX AND ORS

....Respondents

Through:

CORAM:

HON'BLE MR. JUSTICE NAVIN CHAWLA HON'BLE MS. JUSTICE RENU BHATNAGAR

ORDER

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1. These petitions have been received on transfer.

- 2. W.P.(C) No.1503/2021 shall be treated as the lead matter. In the said matter, the written submissions of the parties and a common compendium of legal authorities are already on record. The learned counsels for the parties appearing in the other connected petitions may obtain copies of the same from the Registry of this Court, in digital form.
- 3. In case any question of law has been left out in these written submissions, the learned counsels for other petitioners may inform the learned counsel for the petitioner in W.P.(C)1503/2021 regarding the same. The learned counsel for the petitioner in the said writ petition shall file further written submissions incorporating those issues whether he agrees with them or not, within a period of six weeks.
- 4. List the same for hearing on 20th August, 2025 and 21st August, 2025 at 03:00 P.M.





5. *Interim* order(s), if any, to continue.

NAVIN CHAWLA, J

RENU BHATNAGAR, J

APRIL 25, 2025 Ab/sm/DG

Click here to check corrigendum, if any